

**Central Administrative Tribunal  
Principal Bench**

**OA No.4059/2016**

New Delhi, this the 5<sup>th</sup> day of April, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Jaya Narzary,  
Age 59 years,  
Designation : Medical Superintendent,  
Group 'A',  
W/o Dr. Ganesh Brahma,  
R/o 26, Anamika Apartments,  
Plot No.99, IP Extension,  
Patparganj,  
Delhi-110092.

...Applicant

(By Advocate : Shri Siddharth Banthia)

**Versus**

1. Director General,  
Employee State Insurance Corporation,  
Panchdeep Bhavan,  
New Delhi-110002.
2. Secretary,  
Ministry of Labour and Employment,  
Shram Shakti Bhavan,  
Rafi Marg,  
New Delhi-110003.
3. Deputy Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhavan,  
New Delhi.

...Respondents

(By Advocate : Shri Ranjan Tyagi)

**ORDER (ORAL)****Mr. Justice Permod Kohli, Chairman :-**

Learned counsel for the applicant submits that the respondents have allowed the applicant to continue in service. Therefore, he seeks to withdraw this application. Dismissed as such.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

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